

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 1810
ANSWERED ON 10.12.2025

PROGRESS OF PM-KUSUM COMPONENTS

1810. DR. LATA WANKHEDE
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SHRI ATUL GARG
SMT. BHARTI PARDHI
SMT. SHAMBHAVI
DR. D. PURANDESWARI

Will the minister of new and renewable energy be pleased to state:

- (a) the progress made under all three components of the Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyaan (PM-KUSUM) (Component-A: Solarisation, ComponentB: Standalone Pumps, Component-C: Feeder Level Solarisation), State-wise;
- (b) the total number of solar pumps installed under (Component-B) and agricultural feeders solarised (Component-C) against the set targets;
- (c) the details of primary challenges such as farmer contribution, access to credit and DISCOM's participation that are hindering the PM-KUSUM nationwide adoption;
- (d) the steps taken by the Government to ensure the quality and post-installation maintenance of solar pumps provided to farmers; and
- (e) whether the Government proposes to simplify the PM-KUSUM guidelines or increase the subsidy component to accelerate its implementation and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) & (b) PM KUSUM is a demand driven scheme. The capacities are allocated based on demand received and progress shown by the States. The scheme has been implemented in all the states/ UTs.

As reported by State Implementing Agencies (SIAs), State/UT wise installation progress under PM KUSUM, as on 30.11.2025, is placed at **Annexure I**.

(c) to (e) PM KUSUM scheme initially faced challenges like unavailability of low-cost finance, land-related bottlenecks, requirement of collateral by banks, delay in concluding tenders, non-availability of timely and adequate state share etc.

To address these issues, the Ministry has taken proactive steps and issued simplified and comprehensive revised guidelines in January 2024. This allows access to low-cost financing to farmers, as all the components are included under AIF, and addresses the issues related to land, state share and other technical challenges.

No proposal is under consideration for revision of subsidy amount under PM-KUSUM Scheme as the sunset date of the scheme is 31.03.2026.

The PM KUSUM guidelines mandate the vendors to provide maintenance services for a period of 5 years from the date of commissioning of the systems. To ensure timely maintenance of the systems the vendors need to set up one authorized service centre in each operational district and a telephone helpline in local language in each operational State. The guidelines also have provisions of real time monitoring of the installed systems.

**Annexure-I referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No.
1810 for 10.12.2025**

State/UT-wise progress under PM-KUSUM Scheme (as on 30.11.2025)

S. No.	State/ UT Name	Component-A (In MW)		Component-B (No.)		Component-C (No.)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Solarized (IPS+FLS)
1.	A & N Islands	0.00	0.00	34	0	436	0	0
2.	Andhra Pradesh	0.00	0.00	0	0	0	2,00,000	0
3.	Arunachal Pradesh	0.00	0.00	700	616	0	0	0
4.	Assam	2.00	0.00	4,000	151	0	0	0
5.	Bihar	0.00	0.00	0	0	0	1,40,300	0
6.	Chhattisgarh	330.00	7.00	0	0	0	10,000	0
7.	Goa	24.00	4.00	900	157	0	11,000	700
8.	Gujarat	500.00	0.00	18,212	12,382	0	4,67,114	2,16,122
9.	Haryana	158.00	26.61	1,97,655	1,80,564	0	2,899	0
10.	Himachal Pradesh	100.00	100.00	1,270	1,053	0	0	0
11.	Jammu & Kashmir	0.00	0.00	5,000	3,601	0	0	0
12.	Jharkhand	0.00	0.00	86,985	43,693	0	0	0
13.	Karnataka	0.00	0.00	26,365	2,573	0	7,78,588	57,814
14.	Kerala	0.00	0.00	8	8	9,448	22,368	13,481
15.	Ladakh	1.00	0.00	1,400	102	0	0	0
16.	Madhya Pradesh	1,790.00	54.95	59,400	7,325	0	3,45,000	30,329
17.	Maharashtra	260.00	4.00	5,75,000	4,66,719	0	7,75,000	6,54,695
18.	Manipur	0.00	0.00	450	150	0	0	0
19.	Meghalaya	0.00	0.00	2,735	98	0	0	0
20.	Mizoram	0.00	0.00	1,700	40	0	0	0
21.	Nagaland	0.00	0.00	265	140	0	0	0
22.	Odisha	90.00	0.00	16,441	10,113	0	5,223	0
23.	Puducherry	0.00	0.00	72	0	0	0	0
24.	Punjab	0.00	0.00	18,048	17,592	186	0	0
25.	Rajasthan	5,250.00	466.75	1,44,752	1,15,584	2,138	4,00,000	1,19,978
26.	Tamil Nadu	3.00	3.00	5,187	4,948	0	0	0
27.	Telangana	1,450.00	0.00	20,000	0	28,000	0	0
28.	Tripura	5.00	0.00	11,114	6,359	3,600	0	702
29.	Uttar Pradesh	1.00	1.00	1,07,266	66,558	12,000	3,70,000	5,858
30.	Uttarakhand	0.00	0.00	3,685	1,663	0	0	0
31.	West Bengal	0.00	0.00	0	0	20	0	20
Total		9,964.00	667.31	13,08,644	9,42,189	55,828	35,27,492	10,99,699